

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-101
IB-929/ND/2020

IN THE MATTER OF:
Spam Agri Private Limited

...Applicant

SECTION
U/s 59 IBC Code 2016

Order delivered on 18.09.2020

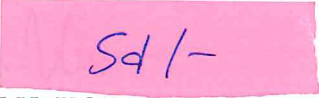
CORAM:
SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

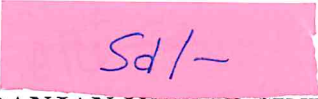
SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Applicant : Mr. Alok Jain
For the Respondent :

ORDER

Arguments heard. Reserved for Orders.


(K.K. VOHRA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)